

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 1956
TO BE ANSWERED ON 18.03.2025

BHARAT DAL UTPADAN SWAVALAMBAN ABHIYAN

1956. SHRI DORJEE TSHERING LEPCHA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the aims and objectives of Bharat Dal Utpadan Swavalamban Abhiyan in the country;
- (b) to what extent this helps to push pulse production, meet buffer norms and make our country self-sufficient in pulse production, State/UT-wise including Sikkim;
- (c) whether it is a fact that the State of Sikkim has not been included in the Bharat Dal Schemes; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI B. L. VERMA)

(a) to (d) : Department of Consumer Affairs has launched the sale of subsidised Chana Dal under the brand name “Bharat Dal” in July, 2023 to make dals available to consumers at affordable prices. The Bharat Dal has been extended to include Moong Dal, Moong Sabut and Masur Dal for retail sale to the consumer at affordable prices. Bharat dal scheme has been implemented across the country including the state of Sikkim. In order to achieve the self-sufficiency of pulses to encourage the farmers to grow more pulses, Government has decided to procure 100% of FAQ (Fair and Average Quality) stock of arhar, urad and masur at MSP from pre-registered famers of producing States.
